

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 45 (ND)/2015

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE COMPANY: Sh. Dinesh Kumar Gupta Vs. M/s Shri S.S. Shyam Steel Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

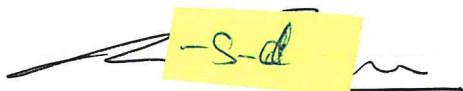
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Mr. Karthik K. R. and Mr. Ruchin Midha, Advocates

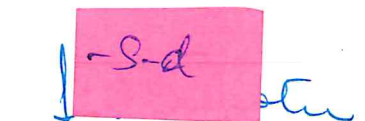
For the Respondent (s) : Advocate for the Respondent

ORDER

A request for an adjournment is being made by the Ld. Counsel for the Petitioner as he is not well. In view of the same, adjourned to 1st February, 2018 for further arguments.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)